

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)

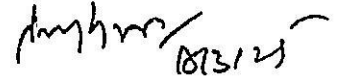
TIS HAZARI COURTS: DELHI

ORDER

The following Process Servers are hereby deputed in the Record Room, Central, Tis Hazari Courts, Delhi and directed to report to the Ld. Officer In-charge, Record Room, Central District, Tis Hazari Courts, Delhi with immediate effect till further orders:

S. No.	Name of the Official	Employee Code	Present Posting
1	SH. SATPAL TYAGI	80553437	Nazarat Branch, Central, THC
2	SH. HARSH MOHAN	82824452	Nazarat Branch, Central, THC
3	SH. PAWAN KUMAR	12046085	Nazarat Branch, Central, THC
4	SH. HARKESH MEENA	80553437	Nazarat Branch, Central, THC
5	SH. NITIN	69350960	Nazarat Branch, West, THC
6	SH. ROHAN BHARDWAJ	32172612	Nazarat Branch, West, THC

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.



(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 13470-485 Admn-III/HQs/Delhi/2025

Dated, Delhi the 9 8 MAY 2025

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs) & West, THC.
2. The Ld. Officer In-charge, Record Room, Central, THC, Delhi.
3. The Ld. ACJ, Central & West, THC, Delhi.
4. The Account Officers, Accounts Branch, Central & West, THC, Delhi.
5. The Branch In-charge, Nazarat Branch, Central & West, THC, Delhi.
6. The Officials concerned for compliance.
7. Dealing Assistant, Website Committee, THC, Delhi, for uploading the said order on the official website of District Court.


Administrative Officer (Judicial),
Admn.III, Central Tis Hazari Courts, Delhi